

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 20(ND)/2015

IN THE MATTER OF:

M/s Pawan Kumar Sushil Kumar Agro Pvt.Ltd. .. APPLICANT / PETITIONER

SECTION:

Under Section 397/398

Order delivered on 11.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

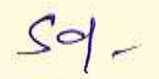
**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

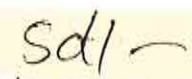
For the APPLICANT/PETITIONER :- Mr. Sourabh Gupta, Advocate

For the RESPONDENT No. 1 to 13 :- Mr. Ajay Garg, Advocate

ORDER

Learned Counsel for the parties are present. Under the circumstances as stated in the order dated 26.05.2017, the matter is yet to be disposed off by the Hon'ble High Court of Delhi and that the same has been re-notified to 31.08.2017 and hence a request has been made that the matter be posted to a subsequent date. Keeping in view of the above the matter is adjourned to 26th September 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**